

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 682**  
TO BE ANSWERED ON 13.12.2018

**BENEFICIARIES COVERED UNDER PMAY**

**682. SHRI M. CHANDRAKASI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of houses allotted to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities under the Pradhan Mantri Awaas Yojana (PMAY) during each of the last five years, State/ UT-wise;
- (b) the details of functioning of monitoring mechanism at different levels to ensure that the targeted categories of people get benefits under the said scheme; and
- (c) the details of targets and achievements made thereunder in the State of Tamil Nadu during the last five years?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): A statement indicating category-wise house sanctioned under PMAY-G, State/UT-wise is given at Annexure-I. There is no separate provision for earmarking of targets to Other Backward Classes. These beneficiaries are included in Others category.

(b): The Ministry of Rural Development monitors the physical progress under PMAY-G regularly to ensure the completion of houses allocated to different categories including SC, ST, Minorities and Others. For effective monitoring following steps have been taken:

- (i). Instead of multiple bank accounts at various levels in the State/UT, a single account at the State level, i.e. State Nodal Account (SNA), has been kept. Funds under PMAY-G are transferred directly to the beneficiary account from SNA through the PFMS-AwaasSoft platform.
- (ii). Performance monitoring is done through real time capture of progress using workflow enabled transactional data in AwaasSoft. The data generated from the transactions in AwaasSoft are collated as system generated reports for monitoring different pre-determined parameters of performance.
- (iii). A mobile based application- 'AwaasApp', which has both off line and on line versions, empowers officials and citizens to capture and upload geo-tagged, time and date stamped photographs of the house at various stages of construction thereby reducing time lags in verification.
- (iv). Implementation of PMAY-G is reviewed in Performance Review Committee (PRC) meetings on quarterly basis, Common Review Mission, regular State Coordinating Officers meeting, Area Officer's visits and National Level Monitors visits.

(c) : The detail of house allocated and constructed under PMAY-G in the State of Tamil Nadu during the last five year is as under:

(Unit in Nos.)

<b>Years</b>	<b>House allocated</b>	<b>House constructed</b>
2014-15	53,429	27,732
2015-16	98,602	28,537
2016-17	1,76,338	1,44,892
2017-18	1,30,214	1,70,265
2018-19	21,000	58,435

Data as reported by the State as on AwaasSoft as on 11.12.2018

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Annexure refers to Lok Sabha Unstarred Question No 682 due for answer on 13.12.2018

(Annexure-I)

Category wise House Sanctioned under Pradhan Mantri Awaas Yojana-Gramin

(Units in Nos.)

S No	State	2014-15			2015-16			2016-17			2017-18			2018-19		
		ST	SC	Minorities	ST	SC	Minorities	ST	SC	Minorities	ST	SC	Minorities	ST	SC	Minorities
1	ARUNACHAL PRADESH	460	1	22	16	0	1	1249	0	2	6	0	0	0	0	0
2	ASSAM	30646	18267	48300	27809	13892	39513	69347	35320	37249	10724	3317	9784	0	0	0
3	BIHAR	8513	15773 2	45652	5605	65341	39585	21366	181228	122844	6806	38673	95952	0	0	0
4	CHHATTISGARH	30296	7082	544	26855	7402	562	98432	41794	2424	75453	44488	206	13009 3	78252	617
5	GOA	92	17	67	70	18	45	14	3	9	0	0	0	0	0	0
6	GUJARAT	16967	3391	1172	15012	3626	2385	56247	6722	2994	48296	4013	1285	0	0	0
7	HARYANA	13	16150	3233	4	7575	1304	40	5100	2623	3	4410	1728	0	1	0
8	HIMACHAL PRADESH	757	3788	124	562	1825	139	875	1903	186	365	846	95	0	0	0
9	JAMMU AND KASHMIR	3661	1968	329	2346	787	60	4531	2062	141	4356	2387	122	0	0	0
10	JHARKHAND	23800	8011	4329	26115	9210	1860	91866	45136	33256	58725	34478	23916	53242	29932	364
11	KERALA	3824	15181	17872	4349	20232	17672	1050	3809	4238	188	1039	933	0	0	0
12	MADHYA PRADESH	64679	22053	5926	55913	18181	5632	19868 4	98493	4048	16423 3	85398	4388	21947 7	11106 0	7704
13	MAHARASHTRA	77120	40725	6094	69356	32939	12755	70948	63311	24319	52870	33992	6315	31196	4431	74
14	MANIPUR	1159	48	1404	4131	84	2355	5784	262	1087	0	0	0	0	0	0
15	MEGHALAYA	8183	62	160	5558	6	63	16098	96	759	3312	13	203	0	0	0
16	MIZORAM	1276	1	0	745	0	0	2657	0	1	0	0	0	0	0	0
17	NAGALAND	7135	3	11	994	1	0	2801	0	14	0	0	0	0	0	0
18	ODISHA	82602	40242	3039	77682	40245	3026	13659 2	101062	6424	13333 7	69320	2719	10219 3	50208	1878
19	PUNJAB	3	1719	14	6	3012	8	0	7743	164	1	3045	120	0	0	0
20	RAJASTHAN	65779	14269	1314	50970	7016	1034	11047 3	49362	10882	87305	49586	12499	77625	52306	10922

21	SIKKIM	1223	199	851	335	49	170	474	82	65	0	0	0	0	0	0
22	TAMIL NADU	2174	32538	1885	3660	59113	5116	7258	95428	4872	5275	51494	2154	126	1219	161
23	TRIPURA	5731	1958	761	9357	2030	658	13028	3075	1541	807	155	50	0	0	0
24	UTTAR PRADESH	5400	234387	75198	7266	213472	70302	7405	332892	93688	4391	156102	45978	1221	17098	18444
25	UTTARAKHAND	1114	5727	1216	1141	2969	1651	1208	3500	2970	0	1	13	0	0	0
26	WEST BENGAL	62695	178736	95114	61896	180849	87128	51320	190329	133112	45099	158036	123268	79744	251320	174968
27	ANDAMAN AND NICOBAR	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0
28	DADRA AND NAGAR HAVELI	0	0	0	0	0	0	288	3	0	779	0	1	4511	0	0
29	DAMAN AND DIU	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0
30	LAKSHADWEEP	0	0	0	5	0	5	53	0	0	0	0	0	0	0	0
31	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	ANDHRA PRADESH	10137	23939	5585	11628	24356	1204	9887	24420	1886	762	1922	74	0	0	0
33	KARNATAKA	31884	45346	13707	32308	44932	13862	12982	26401	11441	16315	22735	9270	0	0	0
34	TELANGANA	16392	16231	1933	17025	11271	2204	0	0	0	0	0	0	0	0	0
	<b>Total</b>	<b>563715</b>	<b>889771</b>	<b>335864</b>	<b>518719</b>	<b>770433</b>	<b>310299</b>	<b>992957</b>	<b>1319536</b>	<b>503239</b>	<b>719414</b>	<b>765450</b>	<b>341073</b>	<b>699428</b>	<b>595827</b>	<b>215132</b>

All figures are reported by States/UTs on Awaassoft as on 11.12.2018